ITEM NO.10 Court 7 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 455/2020

NEETU YADAV Petitioner(s)

VERSUS

SACHIN YADAV Respondent(s)

(IA No. 38669/2020 - STAY APPLICATION)

Date : 22-09-2020 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.
Mr. Manu Parashar, Adv.

For Respondent(s) Mr. Sachin Yadav, in-person

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment/order reserved.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)

Signature Not Verified
Digitally signed by Charanjeet Kaur
Date: 2020.09.22 17:46:01 IST
Reason: